

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)  
IN  
ORIGINAL APPLICATION NO. 77 OF 2021 (SZ)**

**ACTION TAKEN REPORT SUBMITTED BY THE ADDITIONAL CHIEF  
SECRETARY, LOCAL SELF GOVERNMENT (W.M) DEPARTMENT**

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Dated at Chennai on this the 10<sup>th</sup> day of February, 2022.

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Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench



## OA 77/2021 Dumpsite at Brahmapuram

### Status of compliance of orders of Hon'ble NGT in OA No. 606/2018 and Solid Waste Management Rules, 2016

As per order dated 14.12.2020 of Hon'ble NGT in OA No. 606/2018 regarding the matter of Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues, the Hon'ble NGT has directed the authorities to take necessary steps for the meaningful compliances for protection of environment and public health based on the provisions under various rules in Solid Waste Management Rules, 2016. In order to coordinate and monitor the progress of the Integrated waste management activities taken up by various departments and agencies, Task force committees a Monitoring committee (Avalokana Samithi) has been constituted by the Government vide GO(Rt) No. 2753/2019/LSGD dated 04.12.2019 (**Annexure 1**) with District Collector as the convener, Deputy Director of Panchayaths, DPO, District Coordinator Suchitwa Mission, Joint Programme Coordinator(MNREGS), District Coordinator Kudumbasree, District Coordinator Haritha Keralam Mission and MD CKCL as members. The said committee is monitoring the waste management activities of the LSGIs in each district including Ernakulam.

**Linkages in waste management :** In Kerala there is a three-tier institutional arrangement for waste management with Haritha Karma Sena (Green Army) at grass roots, Material Collection Facility (MCF) at LSG level and Resource Recovery Facility (RRF) at Block / Municipality levels. Bio degradable waste is generally processed at source. For institutional waste management, the preferred methods, are bio bins, compost pits, vermi compost units and bio methanation methods. Thumboormuzhi for composting is a widely preferred model for managing bio waste that cannot be processed at home. The Clean Kerala Company Limited is a unique institutional mechanism in the waste management sector promoted by the Local Governments. (54 Municipalities and 6 Corporations own 26% of the shares of the Company). It functions as a support mechanism to the Local Governments in managing the non-biodegradable waste. The Clean Kerala Company Limited provides the forward linkages for disposal of segregated, mixed and inert waste through transportation to waste processing centres, including cement factories, and sanitary landfills. The LSGs serviced by the Brahmapuram plant also have applied this strategy and linkage mechanism to varying degrees of efficiency and success. A pilot project for disposing domestic sanitary or bio medical waste that cannot be processed at home (soiled adult diapers, used syringes, etc) is underway in some LSGs of Ernakulam district including Kochi Corporation, CKCL and KEIL.

#### **Suchitwa Padavi**

With the aim to standardize the scientific treatment of waste in local self-government

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institutions in the state, Suchitwa Padhavi (sanitation status) assessment was carried out by the Local Self Government Department in collaboration with Haritha Kerala Mission and Suchitwa Mission. The focus of the study was to look at the existing mechanism of waste collection and management in each of the LSGs, examine the gaps and challenges in the chain, and suggest ways for improved planning and effective implementation.

**Key points of Inspection:** Following items were considered for assessing the waste management facilities at an LSGI:

1. Door to Door Collection of non-biodegradable Waste – Coverage
2. Haritha Karma Sena and their Engagement
3. User Fee Collection – Coverage
4. Mini Material Collection Facility (MCF)
5. Material Collection Facility (MCF)
6. Resource Recovery Facility (RRF) – Linkage, Contract for handing over waste
7. Treatment of Biodegradable waste
8. Legacy waste and its treatment
9. Unscientific and Improper Disposal of Waste – Penalty and Persecutions
10. Evaluation and Monitoring of Waste Management and Sanitation
11. Pre- Monsoon Preparations
12. Analysis of the current situation at the Block Level
13. Innovations in the Waste Management Sector

**Field Inspection:** The Inspection Teams undertook field visits from the 9th of April 2021 to the 13th of April 2021. The teams gathered data required to fill in the questionnaire at two levels. Firstly by collecting available data from each of the allotted local bodies and secondly through primary observation of waste disposal facilities, public spaces and water bodies and interactions with selected households within the local body. Interactions and Focus Group Discussions were also held with Haritha Karma Sena to understand their working conditions and challenges. Second phase evaluation of Local body level Solid waste management evaluation activities will be started on 18.01.2022 and will be completed within a week.

**Compilation of data, analysis and review:** The reports were analysed, compiled and reviewed through week long deliberations, and assessment of each LSG including Kochi corporation and the surrounding LSGs that are serviced by the Brahmapuram were evaluated

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against the indices mentioned above. The gaps were identified and quantified, and all LSGs were instructed to prepare time bound solid waste management plans that would address the gaps and ensure compliance of the SWM Rules 2016.

**SWM Action plans:** Suchitwa Mission developed the SWM Action Plan template and model council/committee resolution format and shared with DUA, DP on 19 July, 2021 for further action. Based on the same, all 93 ULBs and 941 Rural Local bodies prepared their SWM action plans. The action plans prepared by Grama Panchayats and urban local bodies were vetted respectively by the block level inspection teams and district level inspection teams formed for Suchitwa Padavi review. Vetted action plans were submitted to KSPCB after the approval of the local body committee/council. Kochi corporation, and the other municipalities and Panchayats using the Brahmapuram dumpsite have prepared their solid waste management plans in line with these instructions.

### **Status of compliance of orders of Hon'ble NGT in OA 77/2021 - Dumpsite at Brahmapuram**

OA 77/2021 (OA 442/2013) was framed on account of a major fire which broke out at the dump yard of the Brahmapuram Solid Waste Management Plant on the outskirts of the Kochi city in Kerala due to unscientific dumping of waste in violation of Solid Waste Management Rules, 2016. In its last hearing held on 02.12.2021, the NGT asked the Chief Secretary to Kerala to look into the issues seriously and issue necessary directions to the local bodies to ensure day to day collection of waste (both bio degradable and non-biodegradable) as required under Solid Waste Management Rules, 2016 from residences so as to comply with the direction issued by the Principal Bench in O.A. No. 606 of 2018.

#### **Waste management at Kochi Corporation:**

The Kochi Municipal Corporation has a population of 6,77,381 (as per 2011 census). The total waste generation of Kochi is 326 TPD. The per capita waste generation is 0.541kg/day. The Kochi Municipal Corporation has 1,67,935 households. Out of which, the Corporation collects waste from 1,50,730 households at their door steps, which comes to 90%. About 306 TPD (92%) of wastes out of the total waste generation are collected and out of which 206 TPD is organic fraction. A 250 tons per day capacity Windrow compost plant for treating the biodegradable fraction of the waste collected has been operating since April 2008 at Brahmapuram.

As a result of continuous campaigns conducted among the waste generators, awareness on the need of practicing segregation of biodegradable, recyclable combustible, sanitary waste, domestic hazardous and inert solid waste at source (at household itself) has been created. And the corporation could adopt the mechanism of collection of segregated waste from its source. For the same, the Corporation uses the services of 1584 persons

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including the members of Haritha Karma Sena (HKS). Haritha Karma Sena is particularly assigned the task of collecting non-biodegradable waste. 500 nos. Tricycles, 13 nos. compactor vehicles, 10 Nos. covered tippers, 41 nos. trucks, 3 nos. mini tippers are being used for the same.

As the Government of Kerala is promoting decentralized waste management, the remaining households and apartments treat their waste at sources either by themselves or with the help of CREDAI, an association of Real Estate Developers. For the same household level waste management devices such as bio-bins and kitchen bins were provided by the Corporation in the previous years. About 9.5 TPD Biodegradable waste is being processed at source level itself. 10.5 TPD of bio waste is being processed by CREDAI.

In order to handle the bio waste generated at various institutions, source level and decentralized waste management facilities have been set up by the corporation. In addition to that, 7 institutional level Aerobic bins are also proposed in the next year plan. Estimates for the same have been prepared (for 6 large aerobic bin units for markets and 1 small aerobic bin unit at School.)

**Windrow compost plant at Brahmapuram:** In addition to Kochi, the biodegradable waste from Angamaly, Aluva, Kalamassery, Thrippunithura, Thrikkakara ULBs and Vadavucode Putheneruz, Cheranalloor Grama panchayats is being sent to Brahmapuram windrow compost plant. Around 245 tons of biodegradable waste is being processed daily at Brahmapuram windrow compost plant. Existing windrow compost plant is functional, but the plant is in a dilapidated condition. Hence the Corporation has decided to upgrade and set up a new windrow compost plant at Brahmapuram. For the construction of collapsed roof and structure of the compost plant shed **an amount of Rs.1 Crore has been budgeted in the plan fund of 2021-22**. The design and preparation of DPR for said work was tendered and an agency M/s Esteem Builders was selected. Work order for DPR preparation given to Esteem developers on 27/07/2021. Agreement executed on 15/06/2021 with 4 months completion time. Preliminary survey has been completed. M/s Esteem Developers has prepared a design and estimate for the same. Plant layout approved by the council. Since the land is of marshy nature, the structure is proposed with redeemed piles and steel structures. The work will commence as soon as possible.

**Leachate treatment at Brahmapuram :** There is an issue related to leachate treatment at Brahmapuram. The work for preparation of DPR for leachate treatment plant was awarded after tendering process to the lowest bidder on 29/07/2019. GIZ, a German cooperation agency who supports corporations under the Sustainable Urban Development Smart Cities project was also engaged to suggest suitable technology for the leachate treatment plant. As the technology proposed by GIZ that of Sequencing Batch Reactor was different from that proposed by Suchitwa Mission of Electrocoagulation, the council that met on 03/03/2020 referred the matter to the Health Standing Committee and the committee wanted to take a suggestion from Suchitwa Mission. Accordingly, the Suchitwa Mission was

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requested on 04/08/2020. Vide letter No.1202/G/2018/SM dated 09/11/2020 Suchitwa mission had directed to take up construction of leachate treatment plant only after constructing the collapsed roof of the compost plant and assessing the actual quantity of leachate generated. Till then the leachate generated shall be collected in a tank and treated in the septage treatment plant. Accordingly 5 truckloads of leachate are taken to the septage treatment plant and treated there. New leachate treatment plant construction will be taken up along with the new compost plant. The application for renewal of authorization obtained in 2008 was submitted to Pollution Control Board on 01/07/2016 with the processing fee of Rs.30000 (DD.No.400893 dated 01/07/2016) vide letter no.MOE2/21941/16 dated 01/07/2016 and vide letter no. MOE2/21941/16 dated 28/10/2016. Proposal for a leachate treatment plant was also submitted to the Environmental Engineer of Ernakulam District Office. An amount of Rs.7,80,000 was also remitted towards the required fees on 02/05/2017 vide letter No.MOE2-6224/2014 dated 27/04/2017. Tender was floated on 11/10/2021 for the preparation of DPR on the leachate treatment plant. Cochin Corporation has entrusted M/s Ultratech Ltd. to prepare DPR for the construction of a leachate treatment plant and a preliminary report with an estimated cost of Rs. 3.5 Crores has been received from the agency. The same will commence once the bio waste remediation is completed.

**Non bio-waste management:** For ensuring the segregation of waste while collection and transportation, Cochin Corporation has taken steps to establish more MCF at division level and to renovate the existing MCF's at various places. The Edappally Zone of Corporation has been taken as a model. IEC activities have started. Meetings of residents associations are ongoing. It is proposed to increase the number of persons in the collection and segregation activities in the Edappally Zone, which comprises 8 divisions. These activities will be introduced in all divisions step by steps within six months. For the refurbishment of the Resource Recovery Facility (RRF) at Brahmapuram, an estimate has been prepared.

**Bioremediation Project:** Vide G.O (MS) No.8/2020/DMD dated 05/03/2020, invoking the provision under Section 24(e) of Disaster Management Act 2005 the task of scientific management of legacy waste accumulated at Brahmapuram waste dumping yard was taken over by the Government in LSG Department. As the financial bid/quoted rate of the tender floated by Koehi Corporation on 26/10/2019 was not approved by the Corporation Council in its meetings held on 28/01/2020, 06/02/2020, 22/02/2020, 28/02/2020, 02/03/2020 and 03/03/2020 fresh tenders were floated by KSIDC as per the directions in the G.O mentioned in the above paragraph on 20/03/2020. As there was only one participant, the work was retendered on 24/06/2020. The tender procedures were completed by KSIDC Ltd. (Kerala State Industrial Development Corporation) for the remediation work of 4,75,000 m<sup>3</sup> legacy waste on 12/10/2020.

The selected company expressed doubt of the quantity assessed earlier and demanded re-survey of the quantity. Vide letter No.238/DC1/2020/LSGD dated 22/10/2020, the Government of Kerala directed the Kochi Corporation to reassess the quantity of legacy waste

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dumped and the rate quoted by the consortium led by M/s Zonta Infratech Pvt Ltd, the bidde selected for the rehabilitation of municipal solid waste dump site at Brahmapuram, in consultation with KSPCB and submit the report. For the same NIT Calicut was engaged to conduct a drone survey which was completed on 09/02/2021. The final report submitted by NIT Calicut was submitted to the Government on 07/04/2021, the re-assessed quantity figured as 5,31,903 m<sup>3</sup>.

Vide G.O (Rt) No.1219/2021/LSGD dated 27/06/2021 Government has directed to issue the work order to the agency (M/s Zonta) identified through the tender process. Based on the Council Resolution No.1, dated 22/07/2021, vide LOA No.MOE2/3760/20 dated 23/07/2021 the work was awarded to M/s Zonta Infratech Pvt. Limited the agency identified for the work of bio mining.

Due to Covid 19 pandemic, approval from Council was delayed, even though considering the risk factors of waste accumulation at the yard Kochi Municipal Corporation issued a work order and inconsequential to the directions received, Kochi Corporation executed an agreement with M/s. Zonta Infratech Ltd. on 07.09.2021. But due to heavy rain, the work implementation agency couldn't start the bio-mining process. Even though they started their preliminary works at Brahmapuram such as sampling, soil testing etc. They had submitted the work implementation plan on 15.11.2021 and the government had appointed a committee vide G.O.(Rt) No.2432/2021/LSGD dated 01.12.2021 (**Annexure 2**) for approving the work implementation plan and monitoring the progress of bio mining.

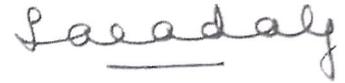
In the meeting of the said committee conducted on 03.01.2022, 12.01.2022 for scrutinizing the work plan submitted by M/s. Zonta Infratech Ltd., the representatives from Kerala State Pollution Control Board, Govt. Engineering College Thrissur, Suchitwa Mission, Kochi Municipal Corporation, Secretary, Executive Engineer, Kochi Municipal Corporation and Company representatives participated. In which Kerala State Pollution Control Board, Govt. Engineering College Thrissur, Suchitwa Mission expressed their concerns on the work plan and requested Kochi Municipal Corporation to share the RFP, Agreement document in order to resolve the issues with respect to work plan.

In the second meeting of the committee held on 12.01.2022, the concessioner cleared the doubts raised by KSPCB, Suchitwa Mission and Govt. Engineering college Thrissur and approved the work implementation plan subject to various suggestions and conditions. **The bio-mining work has commenced in January 2022** and as per the agreement condition the work has to be completed by 9 months.

**Waste to Energy project:** As the concessionaire M/s GJ Ecopower Private Limited could not demonstrate and submit the financial plan for funding the project even after 1400 days of signing the agreement, Government vide G.O(Rt) No.805/2020/LSGD Dated 30/04/2020 canceled the approval granted to the concessionaire M/s GJ Ecopower Pvt Ltd and directed Kochi Corporation to terminate the concession agreement. KSIDC was directed to float fresh tenders for the waste to energy project. The concession agreement was

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terminated by Kochi Corporation accordingly. The concessioner was also heard by the Government as directed by Hon'ble High Court and Vide G.O (R)No.1064/2020/LSGD dated 05/06/2020 Government affirmed that the concessionaire would not be able to implement the project even if more time is granted and directed KSIDC to go ahead with tendering of the work. New tenders for waste to energy plants were invited by MD, KSIDC on 24/06/2020(as the concession agreement signed in February 2016 was canceled by the Government as the concessionaire could not submit the financial plan) with the last date for submission of bids on 04/09/2020. As only one bidder got qualified, retenders were invited on 08/01/2021 with the closing date on 23/01/2021. M/s Zonta Infratech has been selected as the successful bidder.



**Sarada Muraleedharan IAS**  
**Additional Chief Secretary**  
**Local Self Government Department**  
Government Secretariat  
Thiruvananthapuram.



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"ഭരണഭാഷ- മാതൃഭാഷ"



കേരള സർക്കാർ

സംഗ്രഹം

തദ്ദേശസ്വയംഭരണ വകുപ്പ് - ഹരിതകേരളം മിഷന്റെ ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസേന യോഗ തീരുമാനങ്ങൾ സമയബന്ധിതമായി നടപ്പിലാക്കുന്നുണ്ടെന്ന് ഉറപ്പാക്കുന്നതിനും പ്രവർത്തനങ്ങൾ വിലയിരുത്തുന്നതിനും ജില്ലാ തലത്തിലും സംസ്ഥാനതലത്തിലും അവലോകനസമിതി യോഗങ്ങൾ ചേരുന്നത് സംബന്ധിച്ച നിർദ്ദേശങ്ങൾ നൽകി ഉത്തരവ് പുറപ്പെടുവിക്കുന്നു

തദ്ദേശസ്വയംഭരണ (ഡി.സി) വകുപ്പ്

G.O.(Rt)No.2753/2019/LSGD തീയതി,തിരുവനന്തപുരം, 04/12/2019

പരാമർശം:- 29.10.2019-ന് ചേർന്ന ഹരിതകേരളം മിഷന്റെ ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസമിതി യോഗത്തിലെ തീരുമാനം

ഉത്തരവ്

ഹരിതകേരളം - ശുചിത്വ - മാലിന്യ സംസ്കരണ ഉപമിഷൻ പ്രവർത്തനങ്ങൾ സംസ്ഥാനത്ത് നല്ല രീതിയിൽ പുരോഗമിച്ചു വരുന്നു. സമഗ്ര മാലിന്യ സംസ്കരണ പദ്ധതിയുടെ ഭാഗമായുള്ള പ്രോജക്ട് നിർവഹണത്തിൽ ചില പ്രായോഗിക തടസ്സങ്ങൾ തദ്ദേശ സ്വയംഭരണ സ്ഥാപനങ്ങൾ നേരിടുന്നതാണിവിടെ. ഹരിതകേരളം മിഷന്റെ ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസമിതി യോഗം വിലയിരുത്തിയിട്ടുണ്ട്. വിവിധ വകുപ്പുകളുടേയും ഏജൻസികളുടേയും ഏകോപനത്തിലൂടെയും സംയുക്ത പ്രവർത്തനങ്ങളിലൂടെയും മാത്രമേ ശുചിത്വ - മാലിന്യ സംസ്കരണ രംഗത്ത് കാര്യമായ പലം ഉണ്ടാക്കാൻ സാധിക്കുകയുള്ളൂ. ഞാനോ ഏജൻസികളുടേയും ചുമതലാ നിർവഹണവും പ്രവർത്തന പങ്കാളിത്തവും നിരന്തരം വിലയിരുത്തപ്പെടേണ്ടതുണ്ട്. വ്യത്യസ്ത ഏജൻസികളുടെ പങ്കാളിത്തവും പിന്തുണയും ഗ്രാമപഞ്ചായത്ത്/നഗരസഭകളുടെ സമഗ്ര ശുചിത്വ - മാലിന്യ സംസ്കരണ പ്രോജക്ടുകളുടെ ഫലപ്രദമായ നിർവഹണത്തിന് അനിവാര്യമായതിനാൽ ഇക്കാര്യം ഉറപ്പാക്കുന്നതിനും നിർവഹണത്തിൽ ഉണ്ടാകുന്ന തടസ്സങ്ങൾ യഥാസമയം പരിഹരിക്കുന്നതിനും നിർവഹണ പുരോഗതി വിലയിരുത്തലിനും പ്രത്യേക ശ്രമീകരണം ആവശ്യമാണെന്ന് ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസമിതി യോഗത്തിൽ തീരുമാനിച്ചിരുന്നു.

2. സർക്കാർ ഇക്കാര്യം വിശദമായി പരിശോധിച്ചു. ഹരിതകേരളം മിഷന്റെ ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസേനാ യോഗതീരുമാനങ്ങൾ സമയബന്ധിതമായി നടപ്പിലാക്കുന്നുണ്ടെന്ന് ഉറപ്പാക്കുന്നതിനും പ്രവർത്തനങ്ങൾ വിലയിരുത്തുന്നതിനും ജില്ലാ തലത്തിലും സംസ്ഥാനതലത്തിലും അവലോകനസമിതി യോഗങ്ങൾ ചേരുന്നത് സംബന്ധിച്ച് താഴെ പറയുന്ന നിർദ്ദേശങ്ങൾ നൽകി ഉത്തരവ് പുറപ്പെടുവിക്കുന്നു.

- ഹരിതകേരളം മിഷന്റെ ശുചിത്വ-മാലിന്യ സംസ്കരണ പ്രോജക്ടുകളുടെ നിർവഹണത്തിൽ നേരിടുന്ന പ്രശ്നങ്ങൾ യഥാസമയം പരിഹരിക്കുന്നതിനായും ശുചിത്വ-മാലിന്യ സംസ്കരണ ഉപമിഷൻ സംസ്ഥാനതല കർമ്മസേന യോഗ തീരുമാനങ്ങൾ സമയബന്ധിതമായി നടപ്പിലാക്കുന്നുണ്ടെന്ന് ഉറപ്പാക്കുന്നതിനായും ജില്ലാ കളക്ടറുടെ അധ്യക്ഷതയിൽ ജില്ലാതല അവലോകനം രണ്ടാഴ്ചയിൽ ഒരിക്കൽ നടത്തേണ്ടതാണ്.

- ഡെപ്യൂട്ടി ഡയറക്ടർ ഓഫ് പഞ്ചായത്ത്, ഡി.പി.ഒ, ശുചിത്വമിഷൻ ഇല്ലാ കോ-ഓർഡിനേറ്റർ, ജോയിന്റ് പ്രോഗ്രാം കോ-ഓർഡിനേറ്റർ (തൊഴിലുറപ്പ്), കുടുംബശ്രീ ജില്ലാ കോ-ഓർഡിനേറ്റർ, ഹരിതകേരളം ജില്ലാ കോ-ഓർഡിനേറ്റർ, ക്ലീൻ കേരള കമ്പനി അസിസ്റ്റന്റ് മാനേജർ എന്നിവർ ജില്ലാതല അവലോകന യോഗത്തിൽ പങ്കെടുക്കേണ്ടതാണ്.

- വ്യത്യസ്ത ഏജൻസികളുടെ പങ്കാളിത്തവും പിന്തുണയും ഗ്രാമ പഞ്ചായത്ത്/നഗരസഭകളുടെ സമഗ്ര ശുചിത്വ-മാലിന്യസംസ്കരണ പ്രോജക്ടുകൾക്ക് ഉറപ്പാക്കുന്നതിനും, യഥാസമയം തടസ്സങ്ങൾ നീക്കി പദ്ധതി നിർവ്വഹണം കാര്യക്ഷമമാക്കുന്നതിനും തദ്ദേശസ്വയംഭരണ വകുപ്പ് പ്രിൻസിപ്പൽ സെക്രട്ടറിയുടെ അധ്യക്ഷതയിൽ ഹരിതകേരളം മിഷൻ എക്സിക്യൂട്ടീവ് വൈസ് ചെയർപേർസൺ, പഞ്ചായത്ത് ഡയറക്ടർ, നഗരകാര്യ ഡയറക്ടർ, ഗ്രാമവികസന കമ്മീഷണർ, തൊഴിലുറപ്പ് മിഷൻ ഡയറക്ടർ, കുടുംബശ്രീ എക്സിക്യൂട്ടീവ് ഡയറക്ടർ, ശുചിത്വമിഷൻ എക്സിക്യൂട്ടീവ് ഡയറക്ടർ, ക്ലീൻ കേരള കമ്പനി മാനേജിങ് ഡയറക്ടർ എന്നിവർ പങ്കെടുത്തുകൊണ്ട് എല്ലാ മാസവും അവസാന പ്രവൃത്തി ദിവസം സംസ്ഥാനതല അവലോകന യോഗം ചേരേണ്ടതും ജില്ലാതല യോഗങ്ങളുടെ റിപ്പോർട്ട് അവലോകനം ചെയ്ത് തുടർനടപടികൾ സ്വീകരിയ്ക്കേണ്ടതുമാണ്

- ജില്ലാതല അവലോകന യോഗത്തിന്റെ കൺവീനർ ശുചിത്വ മിഷൻ ജില്ലാകോർഡിനേറ്ററും സംസ്ഥാനതല അവലോകന യോഗത്തിന്റെ കൺവീനർ ശുചിത്വ മിഷൻ എക്സിക്യൂട്ടീവ് ഡയറക്ടറുമായിരിക്കും

(ഗവർണ്ണറുടെ ഉത്തരവിൻ പ്രകാരം)  
**SARADA MURALEEDHARAN IAS**  
**PRINCIPAL SECRETARY**

എക്സിക്യൂട്ടീവ് വൈസ് ചെയർപേഴ്സൺ, ഹരിതകേരളം മിഷൻ  
 നഗരകാര്യ ഡയറക്ടർ  
 പഞ്ചായത്ത് ഡയറക്ടർ  
 ഗ്രാമവികസന കമ്മീഷണർ  
 എല്ലാ ജില്ലാ കളക്ടർമാർക്കും (ശുചിത്വ മിഷൻ എക്സിക്യൂട്ടീവ് ഡയറക്ടർ മുഖേന)

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എക്സിക്യൂട്ടീവ് ഡയറക്ടർ, ശുചിത്വ മിഷൻ  
 മിഷൻ ഡയറക്ടർ, മഹാത്മാ ഗാന്ധി ദേശീയ തൊഴിലുറപ്പ് പദ്ധതി  
 എക്സിക്യൂട്ടീവ് ഡയറക്ടർ, കുടുംബശ്രീ  
 മാനേജിങ് ഡയറക്ടർ, ക്ലിൻ കേരള കമ്പനി ലിമിറ്റഡ്  
 പ്രിൻസിപ്പൽ അക്കൗണ്ടന്റ് ജനറൽ (A&E/ G&SSA/E& RSA) കേരള, തിരുവനന്തപുരം  
 എക്സിക്യൂട്ടീവ് ഡയറക്ടർ, ഇൻഫർമേഷൻ കേരള മിഷൻ, തിരുവനന്തപുരം  
 ഡയറക്ടർ, ഐ&പി.ആർ.ഡി/ വെബ് & ന്യൂ മീഡിയ, തിരുവനന്തപുരം  
 കരുതൽ ഫയൽ/ ഓഫീസ് കോപ്പി

ഉത്തരവിൻ പ്രകാരം

സെക്ഷൻ ഓഫീസർ

പകർപ്പ്-

- തദ്ദേശ സ്വയം ഭരണ വകുപ്പ് മന്ത്രിയുടെ പി എസ്-ന്
- തദ്ദേശ സ്വയം ഭരണ വകുപ്പ് അഡീഷണൽ ചീഫ് സെക്രട്ടറിയുടെ പി.എ.യ്ക്ക്
- തദ്ദേശ സ്വയം ഭരണ വകുപ്പ് (റൂറൽ)പ്രിൻസിപ്പൽ സെക്രട്ടറിയുടെ പി.എ.യ്ക്ക്
- തദ്ദേശ സ്വയം ഭരണ വകുപ്പ് സ്പെഷ്യൽ സെക്രട്ടറിയുടെ സി.എ യ്ക്ക്

